



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
34	<a href="#">WP(C)/4905/2023</a> B/O	KESHADA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN	SC, SEC. EDU. SC, SEBA
<b>MOTION</b>				
35	<a href="#">WP(C)/4633/2024</a> B/O	ANISH YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	SC, HEALTH
<b>ADMISSION</b>				
36	<a href="#">WP(C)/4138/2024</a> WITH WP(C) 4328/2022(D/O), FIXED	PAHARITA BORUAH KAKOTI AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>WITH</b>				
37	<a href="#">WP(C)/4126/2024</a>	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
<b>WITH</b>				
38	<a href="#">WP(C)/4140/2024</a>	HASINUR JAMAN AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>WITH</b>				
39	<a href="#">WP(C)/4328/2024</a>	PATAMARI SONARAM HS SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR D K ROY SC, SEC. EDU.
<b>WITH</b>				
40	<a href="#">WP(C)/4549/2024</a>	NAMITA DEBNATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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**[ For Tuesday,10th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### MOTION

15	<a href="#">WP(C)/4632/2024</a> B/O	MUSTAQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, HEALTH
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

21	<a href="#">WP(C)/3644/2021</a>	MUSSTT JAMILA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
21	<a href="#">WP(C)/3955/2023</a> FIXED	MAYNUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUDHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r-5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
2	<a href="#">WP(C)/1834/2021</a> PART-HEARD, BY SLIP	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
3	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
4	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1786/2024</a> in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
30	<a href="#">RSA/160/2024</a> (AT 10:30 AM)	HASEN ALI AND 3 ORS <b>Versus</b> ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	
31	<a href="#">CRP(IO)/316/2024</a> CAVT. NO.07212/024, (AT 10:30 AM)	ANIL CHOUDHURY <b>Versus</b> SADHAN DAS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
<b>ORDERS</b>				
32	<a href="#">I.A.(Civil)/1659/2022</a> (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST) in CRP(IO)/88/2022	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. A SAHAD	

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
13	<a href="#">WP(C)/3712/2024</a> FIXED AT 2:00 P.M.	KANCO TEA AND INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION

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17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
21)	MR P C DEY	12-09-2024	To	13-09-2024
22)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
56	<a href="#">Crl.A./157/2011</a>	MANORANJAN MANDAL <b>Versus</b> ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS MS B CHOUDHURY, AMICUS CURIAE	MR.S C BISWAS MR.B CHOUDHURY, MRS.S D CHOUDHURY MR.P BISWAS
<b>DELIVERY OF ORDER</b>				
57	<a href="#">Bail Appln./1793/2024</a>	GURVEER SINGH <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS. T A AHMED MD A ISLAM M AHMED	SC, NCB
<b>WITHDRAWAL</b>				
58	<a href="#">Bail Appln./2308/2024</a> B/O	MD. MINTU RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUÉ MS M BORA MR. N SAIKIA	PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">CRL.A(J)/113/2018</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	RATAN BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	MS B CHOUDHURY, LEGAL AID COUNSEL (R-2) PP, ASSAM
<b>HEARING</b>				
60	<a href="#">Crl.A./215/2012</a> WITH OFFICE NOTE, LCR 10 FILES(2 BUNDLES), P.B.-1, FIXED	PURNANDA KOWAR and 2 ORS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
21	<a href="#">CRP/11/2019</a> FIXED	TAPAN KR. DAS <b>Versus</b> AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
22	<a href="#">MACApp./330/2019</a> WITH LCR, B/O	SMTI. PADMA BORA GOGOI AND 2 ORS. <b>Versus</b> STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
23	<a href="#">MACApp./396/2022</a> WITH LCR, FIXED	SMTI MAKAN DUTTA and 2 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD.,	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	<a href="#">WP(C)/3526/2024</a> BY SLIP	M/S CONSULTING ENGINEER (NG) AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
<b>BAIL HEARING (BA)</b>				
23	<a href="#">Bail Appln./293/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
24	<a href="#">Bail Appln./2136/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	NEUTON DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/1038/2024</a> PART-HEARD, FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI( NAYAN JYOTI DEKA (I/O)) PP, ASSAM
26	<a href="#">AB/1339/2024</a> BA 1473/2024 (D/O)	MINAKSHI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
27	<a href="#">AB/1806/2024</a> FIXED	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR. T AHMED MD A S ALI MR S HUSSAIN	PP, ASSAM
28	<b>WITH</b> <a href="#">AB/2002/2024</a>	JOHIRAN BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

**ORDERS**



29 [I.A.\(Civil\)/3311/2023](#)  
FIXED  
in WP(C)/5013/2023  
**WITH**  
[WP\(C\)/5013/2023](#)

VARNALI DEKA,  
**Versus**  
NIBARAN KALITA,  
  
NIBARAN KALITA  
**Versus**  
THE STATE OF ASSAM AND 30 ORS

MS. B S GOYAL  
  
MR D CHOUDHURY  
MRS A K CHOUDHURY  
MR M CHOUDHURY

GA, ASSAM  
MR D CHOUDHURY  
MR S DUTTA (r-10,1-  
-19,21-23,27,28)  
MS. B S GOYAL (R-3,4)  
GA, ASSAM  
MR. B CHOUDHURY (R-6)  
MR. R BORPUJARI (r-  
7,8,11,20,30)  
MR. B GOGOI (r-  
7,8,11,20,30)  
MR P NAYAK (r-  
7,8,11,20,30)  
MR. A J HAZARIKA (R-3,4)  
MS S MOCHAHARI (r-  
10,12-19,21-23,27,28)  
MR. S DUTTA (r-10,1-  
-19,21-23,27,28)  
MS. N RAJMEDHI (3,4)  
MS P DAS (r-7,8,11,20,30)  
MS. P N SUMI (R-3,4)  
MR A CHALIHA (r-  
7,8,11,20,30)  
MS. RUKMINI BARUA (r-  
7,8,11,20,30)  
MS. PADMINI BARUA (r-  
7,8,11,20,30)  
MS B CHAUHAN (R-3,4)

**HEARING**

30 [WP\(C\)/4712/2013](#)  
CAVT. NO. CAVT. 840/13  
FIXED

ON THE DEATH OF DEBA KUMAR BORA,  
HIS LEGAL HEIR REP.  
**Versus**  
INDIAN OIL CORPORATION LTD. and 4  
ORS

MR.K N CHOUDHURY  
MR.A BISWAS  
MR.R SEKHAR  
MR.S SARMA  
MRU S BORGHAIN  
MR.A BARUAH

MR.M K CHOUDHURY  
ASSTT.S.G.I.  
MR.A BARKAKATI  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
51	<a href="#">Bail Appln./1664/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MONU ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>MOTION</b>				
52	<a href="#">AB/2204/2024</a> B/O	AKBAR CHOUDHURY @ ALI AKBAR CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
53	<a href="#">Bail Appln./2493/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHOK MISTRY @ ASHOK MISTRI <b>Versus</b> THE STATE OF ASSAM AND ANR	L K BORAH MR. B.J. BRAHMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
54	<a href="#">Bail Appln./2402/2024</a> B/O	JOSEPH CHETRY @ BABURAM CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
55	<a href="#">Bail Appln./2668/2024</a> B/O	ABUL HUSSAIN @ HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
<b>MOTION (BA)</b>				
56	<a href="#">Bail Appln./2512/2024</a> FIXED.	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J BHARALI MS. M DEY	PP, ASSAM
<b>MOTION</b>				
57	<a href="#">Crl.Pet./1104/2024</a> FIXED	AMDADUL HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR B B NARZARY R DEB V KHAKHALARY	PP, ASSAM
58	<a href="#">AB/2400/2024</a> B/O	MASUD HASSAN <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
59	<a href="#">Bail Appln./2538/2024</a> WITH OFFICE NOTE, FIXED	MD UMAR ALI @ OMAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K SARMA MS. S S SAIKIA MR G DAS	PP, ASSAM
<b>BAIL HEARING</b>				
60	<a href="#">AB/25/2024</a> FIXED.	UTTAM CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
<b>ORDERS</b>				
61	<a href="#">I.A.(Crl.)/790/2023</a> WITH LCR (FOUR FILES). FIXED. <b>in</b> <a href="#">Crl.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
17 <a href="#">Crl.A./132/2023</a> WITH LCR, FIXED	SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR J ISLAM (R-2) PP, ASSAM
<b>WITH</b> <a href="#">I.A.(Crl.)/314/2023</a> <b>in</b> Crl.A./132/2023	SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
21)	MR P C DEY	12-09-2024	To	13-09-2024







# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR TUESDAY, THE 10<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[ AT 2:00 PM ]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[ COURT NO: 15 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## **ORDERS**

- |    |                      |   |   |   |
|----|----------------------|---|---|---|
| 1. | I.A.(CIVIL) 127/2024 | THE DISTRICT ELECTION OFFICER<br><b>VERSUS</b><br>DIKTO YIKAR AND ANR | NANU ANJU<br>KEPRUNDA MENA                          | DUYU LAJI   |
|    | <b>WITH</b>          |   |   |   |
| 2. | ELECTION PET. 8/2019 | SHRI DIKTO YEKAR<br><b>VERSUS</b><br>SHRI TANIYA SOKI                 | D LAJI<br>MR. T L SORUM<br>M TALER                  | DUGE SOKI<br>D MAZUMDAR,<br>SR. ADVOCATE<br>P BORAH |
|    | <b>WITH</b>          |   |   |   |
|    | I.A.(C)227/2019      | SHRI TANIYA SOKI<br><b>VERSUS</b><br>SHRI DIKTO YEKAR                 | D MAZUMDAR,<br>SR. ADVOCATE<br>P BORAH              | D LAJI<br>MR. T L SORUM<br>M TALER                  |
|    | <b>WITH</b>          |   |   |   |
|    | I.A.(C) 37/2020      | SHRI TANIYA SOKI<br><b>VERSUS</b><br>SHRI DIKTO YEKAR                 | DUGE SOKI<br>D MAZUMDAR,<br>SR. ADVOCATE<br>P BORAH | D LAJI<br>MR. T L SORUM<br>M TALER                  |